

(6)

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

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**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

11.07.2008

OA No. 79/2008

Mr. Gopal Krishna, proxy counsel for  
Mr. P.V.Calla, counsel for applicant

The original counsel is not present. On the  
request of the learned proxy counsel, let the matter  
be listed on 19.8.2008.

*B.L.Khatri*  
(B.L.Khatri)  
Admv. Member

*M.L.Chauhan*  
(M.L.Chauhan)  
Judl.Member

R/

19.08.2008

OA No. 79/2008

None present for applicant.

This case was listed for admission on 18.03.2008. Thereafter it  
was adjourned on the request of the learned counsel for the applicant on  
number of occasions. It appears that applicant is not interest in pursuing  
the OA. Accordingly, the same is dismissed for non prosecution.

*copy given  
order  
633  
27/8/08*

*B.L.Khatri*  
(B.L. KHATRI)  
MEMBER (A)

*M.L.Chauhan*  
(M.L. CHAUHAN)  
MEMBER (J)

AHQ